

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Max- Tech Oil & Gas Services Pvt. Ltd. Date of Commencement of Liquidation: 12-06-2018; List of Stakeholders as on Date: 19-11-2019; Name of IP: Mr. Anil Kohli; Last 5 digit of registration number: 10219

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				7228952				NA
3	Secured financial creditors	3	1979482346	3	1956113639		23368707		Annexure 3
4	Unsecured financial creditors	3	591310364	3	591020440		289924		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	594030	1	594030				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		7	2571386740	7	2554957061	0	23658631	0	